

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 11th day of October 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 347/2023 For Condone Delay IA No. 1058/2023 For Exemption IA No. 1059 & 1060/2023 Delay in refiling IA No. 1057/2023 For Stay IA No. 1056/2023	Howden Axial Fans AB Vs BGR Boilers Pvt. Ltd.	Mr. Thriyambak J Kannan	
2	Comp App (AT) (CH) No. 76/2023 For Exemption IA No. 1015/2023 For Stay IA No. 1016/2023	Kusum Gupta Vs Alkesh Gupta & Anr.	Mr. Rahul Balaji	
3	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023 For Additional docs. IA No. 1064/2023	Sasisri Extractions Ltd & 4 Ors. Vs Kudaravalli Sudha Rani & 6 Ors.	Mr. Pramod Kumar	Dr. KS Ravichandran For Caveator
4	Comp App (AT) (CH) No. 74/2023 IA No. 955 & 956/2023	Lieutenant Colonel Sandeep Dewan Vs Ootacamund Club & 13 Ors. WITH	Mr. Anirudh A Sriram	
5	Comp App (AT) (CH) No. 84/2023	Lieutenant Colonel Sandeep Dewan Vs Ootacamund Club & 13 Ors. WITH	Mr. Anirudh A Sriram	
6	Comp App (AT) (CH) No. 85/2023	Lieutenant Colonel Sandeep Dewan Vs Ootacamund Club & 13 Ors.	Mr. Anirudh A Sriram	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 68/2022 Ex-Parte Relief IA No. 143/202	Hindustan Newsprint Employees CoOperative Bank Limited Vs. Hindustan Newsprint Ltd. & Anr. WITH	Mr. Alias M. Cherian	Mr. Shivshankar R Panicker- R1 Ms. D Reetha-R2
8	Comp App (AT) (CH) (Ins) No. 69/2022 Ex-Parte Relief IA No. 144/2022	Glassfibers Vs. Hindustan Newsprint Ltd. & Anr. WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D Reetha-R2
9	Comp App (AT) (CH) (Ins) No. 73/2022 Ex-Parte Relief IA No. 154/2022	Thamban P Vs. Hindustan Newsprint Ltd. & Anr. WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D Reetha-R2
10	Comp App (AT) (CH) (Ins) No. 75/2022 Ex-Parte Relief IA No. 155/2022	Sunil P.K Vs. Hindustan Newsprint Limited & Anr. WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D Reetha-R2
11	Comp App (AT) (CH) (Ins) No. 77/2022 Ex-Parte Relief IA No. 156/2022	Shaji V K Vs. Hindustan Newsprint Ltd. & Anr.	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D Reetha-R2

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	TA (AT) No. 231/2021 CA (AT) (Ins) No. 373/2020	Employees State Insurance Corporation Vs M/s Golpore IN Services Pvt Ltd	Mr. Saurabh Chadda	
13	TA (AT) No. 88/2022 (CA (AT) (Ins) No. 201/2020)	Mangalam Timber Products Limited Vs Shree Distributers Pvt. Ltd.	Mr. Soumya Dutta	Mr. B Dhanaraj
14	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021) To Adv. Hg. IA No. 38/2023	Bank Of Baroda Vs Pankaj Dhanuka IRP, Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Abhishek Swaroop

15	TA (AT) No. 191/2021 (Comp App (AT) (Ins) No. 804/2019)	Huayong Communications HK Company Ltd. Vs Kavveri Telecom Products Ltd.	M/s UKCA and Partners	
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors	Mr. S Sathiyarayanan	Mr. S Kumaran- R2 & R3 Mr. Venkata Sivakumar- R4
17	Comp App (AT) (CH) (Ins) No. 397/2022 For Stay IA No. 947/2022 Vacate the Stay IA No. 926/2023	Kokku Prabhu Venkata Anjani Kumar Vs Shriram City Union Finance Ltd & Anr	M/s Ramalingam & Associates Mr.P.Elaiyarajkumar	Mr. Rajasekar Rao Salvaji
18	Comp App (AT) (CH) (Ins) No. 14/2023 For Stay IA No. 36/2023	Ebenezar Inbaraj, Erstwhile RP of Regen Powertech Pvt. Ltd. Vs TVH Energy Resources Pvt. Ltd. & Anr.	Mr. B Thilak Narayanan	Mr. TK Bhaskar- R2
19	Comp App (AT) (CH) (Ins) No. 82/2023 For Stay IA No. 297/2023	Ebenezar Inbaraj Erstwhile RP of Regen Powertech Pvt Ltd Vs TVH Energy Resources Pvt Ltd	Mr. AG Sathyanarayana	
20	Comp App (AT) (CH) (Ins) No. 93/2023 For Condone Delay IA No. 327/2023 For Stay IA No. 326/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & 2 Ors.	Mr. KK Vijay Vigneshwar	Mr. AG Sathyanarayana- R1 Mr. ML Ganesh-R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	Comp App (AT) (CH) (Ins) No. 41/2022 For Condone Delay IA No. 85/2022, For Exemption IA. No 86/2022	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam, Liquidator of	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj

	For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 To Intervene IA No. 905/2022 To Vacate the Stay IA No. 1121/2022	Anandram Developers Pvt Ltd		
		WITH		
22	Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 To Intervene IA No. 904/2022 For Vacate the Stay IA No. 1122/2022 To Adv. Hg IA No. 283, 965/2022& 206/2023	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd	Mr. Adarsh Mohandas	Mr. B Dhanaraj
		WITH		
23	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022 & 205/2023	K.Bapaiah, Promoter and erst. Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
24	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No. 943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr	Mr.Y Suryanarayana	Mr. K Ramesh M/s Ramalingam & Associates- R1 M/s Mano Ranjani- R2
25	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjunkumar Rathi	Ms. Shweta Dubey	

26	TA (AT) No. 60/2021 (Comp App (AT) No. 84/2020)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar-R1-R4
27	TA (AT) No. 61/2021 (Comp App (AT) No. 85/2020)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar-R1-R4
28	TA (AT) No. 62/2021 (Comp App (AT) No. 86/2020)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 15 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar-R1-R4
29	TA (AT) No. 96/2021 (Comp App) (AT) No. 359/2019)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar-R1-R4
30	TA (AT) No. 97/2021 (Comp App) (AT) No.361/2019)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 18 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar-R1-R4
31	TA (AT) No. 98/2021 (Comp App) (AT) No. 362/ 2019)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 14 Ors.	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar-R1-R4
32	TA (AT) No. 139-140/2021 (Comp App (AT) No. 186-187/2020)	Vyspar Mandir Palarivattom & Anr. Vs Usha OK WITH	Ms. Lily Francis	Mr. Rony Oommen John
33	TA (AT) No. 141-142/2021 Comp App (AT) No. 188-189/2020	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs VD Viju WITH	Ms. Lily Francis	Mr. Rony Oommen John
34	TA No. 143-144/2021 (Comp App (AT) No. 190-191/2020	Vyapar Mandir Palarivattom Private Limited & Anr. Vs Babu Foustine	Ms. Lily Francis	Mr. Rony Oommen John

		WITH		
35	TA No.145 & 136/2021 Comp App (AT) No. 192- 193/2020	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs Saramma Mohan	Ms. Lily Francis	Mr. Rony Oommen John
		WITH		
36	TA (AT) No. 146- 147/2021 (Comp App (AT) No. 194- 195/2020)	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs Alice P M	Ms. Lily Francis	Mr. Rony Oommen John
		WITH		
37	TA No. 148-149/2021 Comp App (AT) No. 196-197/2020	Vyapar Mandir Palarivattom Private Ltd. & Anr. Vs Omana T.H.	Ms. Lily Francis	Mr. Rony Oommen John
		WITH		
38	TA No. 150-151/2021 Comp App (AT) No. 198-199/2020	Vyapar Mandir Palarivattom Private Limited & Anr. Vs K.G. Lekha	Ms. Lily Francis	Mr. Rony Oommen John
		WITH		
39	TA No. 152-153/2021 (Comp App (AT) No. 200-201/2020)	Vyapar Mandir Palarivattom Private Limited & Anr Vs Ramesh O.T	Ms. Lily Francis	Mr. Rony Oommen John
40	TA (AT) No. 205/2021 (CA (AT) (Ins) No. 1228/2019)	POSCO International Corporation Vs Mohana Cotton Ginning Pvt. Ltd.	Ms. Anusha Peri	Mr. Kumar Mihir
41	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs M/s Vels Studios and Entertainment Pvt. Ltd. & 5 Ors	Mr. Badri Vishal & Ms. Anisha Gupta	Mr. B Dhanaraj- R1 Mr. B Sivaraman- R2, R3, R5 M/s Aiyar & Dolia R6
42	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 216, 331 & 579/2021 For Stay IA No.332/2021 Urgent Hearing IA No.203/2021 For Stay	Chalasoni Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary- R1 Mr. B Deepak Narayanan- R2 R5 Mr. Antony R Julian- R6, R7 & R9

	IA No.902/2022			
43	Comp App (AT) (CH) (Ins) No.247/2021 For Exemption IA No. 516 & 517/2021 For Stay IA No. 518/2021 For Urgent Listing IA No. 519/2021 For Additional docs IA No. 520/2021 & 465/2022	Chandran M E & 9 Ors Vs Lissie Medical Institutions & Anr	Mr. Sriram Venkatavaradhan	Mr.Pradeep Joy- R1 Mr. Bijoy P Pulipra- R2
44	Comp App (AT) (CH) (Ins) No. 105/2022 For Stay IA No. 240/2022 To implead IA No. 563/2023	A Shankar Vs Bank of India & Anr	Mr. Harishankar Mani	Mr. T. Ravichandran R1
45	Comp. App (AT) (CH) (Ins) No.178/2022 For Stay IA No. 403/2022	IVRCL Ltd Rep by its Liquidator Mr. Sutanu Sinha Vs Hindustan Copper Ltd	Mr. K Ravindranath	Mr. Antony R. Julian
46	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Mr. Babu George Vs. The Kerala State Co- Operative Bank Ltd	Mr. KS Jeyaganesan	Mr. Harikumar G Nair
47	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt. Rep by erstwhile RP Ebenezar Inbaraj Ltd. Vs Regen Infrastructure and Service Pvt. Ltd. & 7 Ors	Mr. B Thilak Narayanan	Mr. TK Bhaskar- R1 Ms. J Parimalam- R2, R3

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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